>

Title: Introduction of the Establishment of Permanent Benches of High Courts at State Capitals Bill, 2012.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): I beg to move for leave to introduce a Bill to provide for establishment of permanent Benches of the High Courts in State Capitals where the principal seat or a permanent Bench of the High Court concerned is situated at a place other than the State Capital and for matters connected therewith.

सभापति महोदय : पृश्त यह है :

"कि राज्य की राजधानियों जहां संबंधित उच्च न्यायालय की मुख्य पीठ या स्थायी न्यायपीठ, राज्य की राजधानी से भिन्न स्थान पर स्थित हो, में उच्च न्यायालय की स्थायी न्यायपीठ की स्थापना करने तथा उससे संसक्त विषयों का उपबंध करने वाले विधेयक को पुर:स्थापित करने की अनुमति दी जाये_।"

पूरताव स्वीकृत हुआ |

DR. SHASHI THAROOR: I introduce the Bill.